

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.3247
TO BE ANSWERED ON 9TH AUGUST, 2023**

NUTRITIONAL REQUIREMENT OF IDPS

3247. SHRI C. LALROSANGA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the policy of the Government, if any, to cater to the nutritional requirements of Internally Displaced Persons (IDPs);
- (b) whether the Government has experienced any changes in the demands of foodgrains for public distribution during the recent time and if so, the details thereof, State/UT-wise;
- (c) whether the Government has plans to help the States/UTs hosting the IDPs in the wake of communal tension in the State of Manipur and if so, the details thereof; and
- (d) the measures taken for providing the nutritional needs of the IDPs till the situation in Manipur becomes normal?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) to (d): The nation-wide portability of ration cards has been enabled in all 36 States/UTs (across the country) under One Nation One Ration Card (ONORC) plan, which ensures the food security of around 80 Crore National Food Security Act 2013 (NFSA) beneficiaries in the country. ONORC plan proving to be very beneficial to the NFSA population who frequently change their place of dwelling in search of temporary employments, migrant labours, internally displaced persons (IDPs) etc. Under the plan, the NFSA beneficiaries are empowered to lift their entitled foodgrain from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their existing ration card/Aadhaar card with biometric authentication on an electronic Point of Sale (ePoS) device.

On the basis of request made by State Government of Manipur, out of 30,000 Metric Ton (MT) of foodgrain, this Department has allocated additional quantity of 19,803 MT of rice at MSP derived rate in wake of the situation in the State, for a period of 3 (three) months (i.e. June to August 2023) for the non-NFSA beneficiaries. Further, for additional allocation of 10,197 MT of rice, the State Government has been informed that it may be taken from FCI as per extant provisions of Open Market Sale Scheme (Domestic) [OMSS (D)] for said period June - August 2023. Apart from that, the credit facility (as requested by the State) for the aforesaid additional quantity (30,000 MT) was also made applicable for the same subject to the payment to be made by the State as early as possible.
